

IN THE INCOME TAX APPELLATE TRIBUNAL, BENCH 'B ' KOLKATA

[Before Hon'ble Shri N.V.Vasudevan, JM & Shri Waseem Ahmed, AM]

ITA No.1476/Kol/2010
Assessment Year : 2005-06

M/s. Dayal Road Lines
Kolkata
(PAN:AACFD 4793 K)
(Appellant)

-versus-

I.T.O., Ward-56(3),
Kolkata

(Respondent)

For the Appellant: Shri Subash Agarwal, Advocate
For the Respondent: Shri G.Hangshing, CIT(DR)

Date of Hearing : 24.01.2018.

Date of Pronouncement : 24.01.2018.

ORDER

PER N.V.VASUDEVAN, JM:

This is an appeal by the Assessee against the order dated 30.08.2009 of C.I.T.-
(A)-XXXVI, Kolkata relating to A.Y.2005-06.

2. The assessee orally requested for the withdrawal of this appeal. The ld. DR did not raise any objection. We permit the assessee to withdraw this appeal.

3. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open Court on 24.01.2018.

Sd/-

[Waseem Ahmed]
Accountant Member

Sd/-

[N.V.Vasudevan]
Judicial Member

Dated : 24.01.2018.

[RG Sr.PS]

Copy of the order forwarded to:

- 1.M/s.Dayal Road Lines, 35, Jagat Banerjee Ghat Rod, Shibpur, Howrah-711102.
2. I.T.O., Ward-56(3), Kolkata.
3. C.I.T.-(A)- XXXVI, Kolkata 4. C.I.T.- Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True Copy

By order,

Senior Private Secretary
Head of Office/D.D.O., ITAT, Kolkata Benches